COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 122 OF 2017 IN</u> APPEAL NO. 100 OF 2017

Dated: 31st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Greenko Budhil Hydro Power Pvt. Ltd.

...Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2/UPCL

ORDER

We have heard learned counsel for the parties. Mr. Buddy A. Ranganadhan, learned counsel for Respondent No.1 states that he will be filing Affidavit on 02.06.2017

List the matter on **04.07.2017**.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

pr/kt